

test or minor formalities, on execution of bond. The importers have also been warned that in the event of their failure to make use of these facilities, no remission of demurrage would be granted to them.

- (iv) Customs have agreed to permit importers and clearing agents of repute to store their cargoes in their own warehouses under bond.
- (v) Mutilated consignments of woollen rags awaiting delivery and consignments awaiting mutilation are being shifted from covered sheds to open storage areas.
- (vi) A covered shed outside the docks has been offered for storage of confiscated cargoes.
- (vii) Customs have agreed to expedite disposal of confiscated cargoes lying uncleared in the docks. During September and October, 1974, they have sold 7,000 packages by auction and 1,000 more packages are expected to be auctioned on 21-11-1974. This will reduce the number of confiscated packages from 41,000 to 33,000.
- (viii) The Docks Department of Bombay Port Trust is being strengthened to expedite disposal of uncleared cargoes by public auction under the provisions of Bombay Port Trust Act. The customs have also agreed to liberalise their rules regarding disposal of uncleared cargoes by auction.
- (ix) A plot of land admeasuring 17,000 sq. metres has been offered by the Bombay Port Trust to the customs for constructing a warehouse for storage of confiscated goods and goods under detention for customs formalities.

हिन्दुस्तान एल्यूमिनियम कारपोरेशन
रेगुल्ट का प्लान नं० 2

1490. श्री लालजी भाई : क्या इस्पात और खान मंत्रालय यह बातें कभी सुना करेंगे कि :

(क) हिन्दुस्तान एल्यूमिनियम कारपोरेशन; रेगुल्ट का प्लान नं० 2 का क्या जानि के क्या कारण हैं; और

(ख) क्या अलुमिना का अला बिजली के साथ स्थिति का विवरण कोरे सहायता देना का विचार है ?

इस्पात और खान मंत्रालय में उद्य मंत्री
(श्री सुखदेव प्रसाद) :

(क) हिन्दुस्तान एल्यूमिनियम कारपोरेशन की एल्यूमिनियम उत्पादन की वार्षिक क्षमता 120,000 टन है जहाँ 95,000 टन क्षमता स्थिति की हुई है। बिजली उत्पादन में होने के कारण वे अपनी 80,000 टन की पूर्ण चालन क्षमता का उपयोग नहीं कर पा रहे हैं अथवा 15,000 टन वार्षिक की नव स्थापित क्षमता को लागू नहीं कर पा रहे हैं। 1974-75 में उनका उत्पादन 45,000 टन से अधिक होने की संभावना नहीं है।

कम्पनी को अपने प्रहीत बिजली उत्पादन को 220 मे०वा० तक बढ़ाने की स्वीकृति दे दी गई है ताकि उनके सम्पूर्ण एल्यूमिनियम उत्पादन को प्रहीत बिजली के साथ संबद्ध किया जा सके।

संयुक्त राष्ट्र सुरक्षा परिषद में केवल पांच देशों को अधिकारों का संकेन्द्रण

1491. श्री विभूति मिश्र: क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस समय संयुक्त राष्ट्र संघ के 134 देश सदस्य हैं ;

(ख) क्या वही पांच देश सुरक्षा परिषद् के स्थायी सदस्य बने आए हैं ?

(:) यदि हां, तो क्या संयुक्त राष्ट्र सच ने सुरक्षा परिषद् में अशुभियों का संश्लेषण कुछ ही देशों को कर रखा है ? और

(घ) और ने यह सुनिश्चय करने के लिए क्या कार्यवाही की है कि सुरक्षा परिषद् कागठन लोकतान्त्रिक प्रणाली से चुनवां द्वारा हो ?

विदेश मंत्रालय में उप-मंत्री (श्री विपिनपाल दास) : (क) आजकल संयुक्त राष्ट्र सच के 138 देश सदस्य हैं ।

(ख) जी हां ।

(ग) और (घ). संयुक्त राष्ट्र के अनुसार 5 देश, अर्थात् चीन, फ्रांस, यू.एस.ए. ब्रिटेन, संयुक्त राज्य अमेरिका और सोवियत संघवादी गणतंत्र सच, सुरक्षा परिषद् के स्थायी सदस्य हैं जिसमें 15 देश सदस्य हैं । सुरक्षा परिषद् के स्थायी सदस्यों का संख्या में परिवर्तन करने के लिए संयुक्त राष्ट्र सच के दो-तिहाई सदस्य देशों की स्वीकृति से संयुक्त राष्ट्र चार्टर में संशोधन करवा होगा । इस प्रकार के परिवर्तन का प्रस्ताव इनके लिए वर्तमान स्थिति उचित नहीं है ।

Misutilisation of Tin Plates by Industries in Quilon District, Kerala

1492. SARDAR SWARAN SINGH SOKHI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether misutilisations of Tin Plates, both imported and indigenous, worth about 61 lakhs of rupees by some Industries in Quilon District in Kerala State, have been detected recently; and

(b) if so, the steps Government propose to take against these indus-

tries and check such misutilisation in future?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) Cases have recently been detected involving sale of Tin Plates, both imported and indigenous, during the period April, 71 to March, 74 valued at approximately Rs. 61 lakhs.

(b) Steps have been taken to suspend further supplies to these units and proceedings have been initiated under the Iron & Steel Control Order with a view to debarring from future supplies, if warranted.

Bauxite found in Orissa

1493. SARDAR SWARAN SINGH SOKHI:

SHRI D. K. PANDA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the deposit of Bauxite has been found out to the tune of 5 crore tonnes in Korapur, Orissa State, and

(b) if so, whether Government would consider setting up of an Aluminium Plant there, in the near future?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) As a result of preliminary surveys conducted for bauxite by the Geological Survey of India and the State Government of Orissa in Koraput district, reserves located so far are 0.90 million tonnes of measured and 2.50 million tonnes of inferred category. Further investigations, including proving of reserves, are in progress on Pottangi and Panchpatmali deposits by the Geological Survey of India and the State Directorate of Mines respectively.

(b) The possibility of exploitation on Commercial basis can be examined only after a fuller picture is available.